

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 174 of 2013**

**Dated :**     **18<sup>th</sup> September, 2014**

**Present:**   **Hon'ble Mr. Rakesh Nath, Technical Member**  
              **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd.**                             ...   **Appellant(s)**  
          **Versus**  
**Punjab State Electricity Regulatory Commission**     ...   **Respondent(s)**

Counsel for the Appellant(s)                 :     Mr. Anand K. Ganesan

Counsel for the Respondent(s)               :     Mr. Sakesh Kumar for R-1

**ORDER**

At the request of the learned counsel for the State Commission, post the matter for further hearing on **19<sup>th</sup> September, 2014**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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